

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.19/2008
CA.No.70/2014

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 3RD SEPTEMBER, 2018, 10:30 A.M.

Name of the Company		Pawan Kumar Patodia-Versus-Ashoka Manufacturing Ltd & Ors.	
Under Section		397/388	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Ratmanko Banerji, Sr. Advocate
 2) Kuldeep Mallik, Advocate
~~3) Saptarshi Banerjee, Advocate~~
 4) Sristi Roy Barman, Advocate
 5) Krishmendu Paul Choudhury, Advocate

} For Petitioner

Ratmanko Banerji
3/9/18

1) Mr. Abhijit Mitra, Sr. Adv
 2) Mr. Rishu Kojaria Adv
 3) Mr. Sukam Choudhury Adv
 4) Mr. Sanjaya Mukherjee Adv
 5) Mr. Sonabho Ghosh, Adv

} For resp. nos. 1, 3 + 4

Sanjaya Mukherjee
03/9/18

1) Saptarshi Banerji — Resp No. 5

ORDER

Ld. Counsel for the petitioner and the respondent no. 1, 3, 4 and 5 is present.

Heard the Ld. Sr. Counsel for the petitioner in part. For further hearing on the side of the petitioner list it on **27/09/2018** at **12 noon**.

In the meanwhile directed both sides to file written submissions without any failure.

Sd

(Jinan K.R.)
Member (J)